

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2014

Dated : 6th August, 2015

In the matter of:

**M/s. Vandana Vidyut Ltd.
Raipur & Ors.**

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

....Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for further hearing on **9th September, 2015.**

Court Master

rkt